THE THIRD SCHEDULE

(See section 20)

MODIFICATIONS IN THE DELIMITATION OF COUNCIL CONSTITUENCIES (MADRAS) ORDER, 1951

In the Table—

(a) for the sub-heading “Graduates' Constituencies” substitute “Graduates' Constituency”;
(b) omit the entry relating to the Madras North (Graduates) Constituency;
(c) in column 1 for “Madras South (Graduates)” substitute “Madras (Graduates)”;
(d) for the sub-heading “Teachers' constituencies” substitute 'Teachers' Constituency”;
(e) omit the entry relating to the Madras North (Teachers) Constituency;
(f) in column 1, for “Madras South (Teachers)” substitute “Madras (Teachers)”;
(g) omit the entries relating to the following Local Authorities' Constituencies:

(i) Srikakulam-cum-Visakhapatnam cum-East Godavari (Local Authorities);
(ii) West Godavari-cum-Krishna-cuin-Guntur (Local Authorities);
(iii) Nellore-cum-Chittoor (Local Authorities); and
(iv) Ceded Districts (Local Authorities).